

**(2012) 09 P&H CK 0370**

**High Court Of Punjab And Haryana At Chandigarh**

**Case No:** CWP No. 18545 of 2012

Nihal Singh

APPELLANT

Vs

State of Haryana and Others

RESPONDENT

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**Date of Decision:** Sept. 19, 2012

**Hon'ble Judges:** Rajiv Narain Raina, J; Hemant Gupta, J

**Bench:** Division Bench

**Advocate:** Rajiv Sharma, for the Appellant;

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### **Judgement**

Hemant Gupta, J.

The issues raised in the present writ petition are covered by the judgment of this Court in LPA No. 2096 of 2011 titled "Haryana Urban Development Authority & others Vs. Sandeep & others" decided on 25.04.2012. In view of the said fact, the present writ petition is disposed of in the same terms, as in Sandeep's case (supra).